

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3613/252/HDB/2017
NAME OF THE COMPANY	Pioneer Earth Movers Pvt Ltd
NAME OF THE PETITIONER(S)	Pioneer Earth Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RADILA KRISTINA		TE ai / fruis . Com 284819 1979	3. nuch Mm
A Nagaral Kuns	Ad vocal	719630333314	legal (nun

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Radhakrishna, Ld. PCS and Shri Λ . Nagaraj Kumar, Learned Counsel for the Applicant Company.

RoC report already received. The Ld. Counsel for the Petitioner has not complied with the objections so far and he is directed to file an affidavit with regard to the business plans of the Company, since the company is stated to have been struck off almost 6 years ago.

Post the case on 29.11.2017.

Member (T)

Member (J)